

Central Administrative Tribunal
Mumbai Bench.

Original Application No. 211/2001.

Dated this Monday the 8th day of October, 2001.

Coram : Hon'ble Shri Justice Birendra Dikshit, Vice
Chairman.
Hon'ble Smt. Shanta Shastray, Member (A).

1. K.D. Mahajan,
Selection Grade Professor (Retd.),
College of Military Engineering,
Dapodi, Pune-411 031.
(R/at : 47, Mitra Mandal Colony,
Parfati, Pune - 411 009.)
2. B.V. Ramaswamy,
Selection Grade Professor (Retd.),
College of Military Engineering,
Dapodi, Pune-411 031.
(R/at : 47, Mitra Mandal Colony,
Parvati, Pune - 411 009.)

.. Applicants.

(Applicants by Shri S.P. Saxena, Advocate)

Vs.

1. Union of India,
through the Secretary,
Ministry of Defence,
DHQ, PO, New Delhi-110 011.
2. The Engineer-In-Chief,
Army Headquarters,
DHQ, PO, New Delhi-110 011.
3. The Commandant,
College of Military Engineering,
Dapodi, Pune-411 031.
4. The Chief Controller of Accounts
(Pensions), Draupadi Ghat,
Allahabad - 211 014.

.. Respondents.

ORDER (Oral)
X Per : Smt. Shanta Shastray, Member (A) X

Learned Counsel for the applicants submits that
relief sought for by the applicants has been granted by
the respondents and therefore nothing survives, therefore
the applicants wants to withdraw the application. The
prayer is allowed. The O.A. is dismissed as withdrawn.

no costs.

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(Smt. Shanta Shastri)
Member (A).

B. Dikshit
(Birendra Dikshit)
Vice Chairman.

H.